## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

**UNSTARRED QUESTION NO.:** 1666 (To be answered on the 29<sup>th</sup> July 2021)

## SALE OF AIR INDIA

## 1666. SHRIMATI MALA ROY

Will the Minister of CIVIL AVIATION लागर विमानन मंत्री

be pleased to state:-

- (a) the status of sale of Air India;
- (b) whether the Government has got any buyer for Air India and if so, the details thereof; and
- (c) whether the Government has any bailout package plan for Air India and if so, the details thereof?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION जागर विमाजन मंत्रातय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) and (b): The Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for strategic disinvestment of 100% stake of Government of India in Air India along with 100% stake in Air India Express Ltd and 50% stake in Air India SATS was issued on 27.01.2020. Due to the COVID-19 pandemic, the last date for submission of EOI was extended from time to time. The last date for submission of EOI was 14.12.2020. Multiple Expression of Interests (EoIs) were received by Transaction Advisor. The EoIs were evaluated by the Transaction Advisor for selection of Qualified Interested Bidders (QIBs). Request for Proposal (RFP) along with draft Share Purchase Agreement (SPA) have been shared with QIBs by the Transaction Adviser on 30.03.2021 for submission of financial bids. The financial bids are likely to be received by 15.09.2021. The Transaction Adviser has to maintain the confidentiality of the identity of the bidders.

(c): The Government is committed to the disinvestment of Air India.